



34

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.02.2018.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 41/13	IA 5/17 & IA 25/17 in TP 47/16	For Clarification	151	J&D Wilkie Ltd. Vs Steward Pinned Products Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	Nisan Sab	Def 1 & 3	
2	Sundhar S Rao	Petitioner	

Counsell for Petitioner is present. Counsel for R-1 and 3 is present. The matter is listed for further hearing on 08.02.2018. Counsel for petitioner has filed retirement. Therefore, Registry to issue notice to the petitioner.

List it on 08.02.2018.


MEMBER (T)


MEMBER (J)